

Central Administrative Tribunal
Principal Bench, New Delhi

OA No.1588/2017,
New Delhi, this the 4th day of December, 2019

Hon'ble Mr. S.N.Terdal, Member (Judicial)
Hon'ble Ms.Aradhana Johri, Member (Administrative)

Mrs. Asha Meena,
W/o Shri Ravi Kumar Meena
Aged 32 years (Group-C)
Candidate to the post of TGT
(Sanskrit) Female
R/o B-829, Green Field Colony,
Faridabad (Haryana) -Applicant

(By Advocate: Mr.M.S. Reen)

Versus

Government of NCTD & Others

1. The Chief Secretary
Govt.of NCT of Delhi
5th Floor, Delhi Sachivalaya, New Delhi
2. The Chairman,
Delhi Subordinate Services Selection
Board (DSSSB)
Government of NCT of Delhi.
FC-18, Institutional Area, Karkardooma
Delhi-110092.
3. The Director
Directorate of Education
GNCT of Delhi.
Old Secretariat,Delhi-110 054. - Respondents

(By Advocate: Mr. Ms.Esha Mazumdar, Mr.Saurabh Mishra)

O R D E R (ORAL)

By Hon'ble Mr. S.N. Terdal, Member(J):-

On instructions from his client, learned counsel for the applicant desires to withdraw the OA. Permitted. This OA is dismissed as withdrawn accordingly.

(Aradhana Johri)
Member(A)

(S.N. Terdal)
Member (J)